

Annexure - 4

Name of the corporate debtor: Findeal Investments Private Limited;

Date of commencement of CIRP: 04th December, 2025;List of creditors as on: 22nd April, 2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted on provisional basis	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of claim not admitted	Amount of claim under verification					
01.	Wonderdream Developers Private Limited	17/12/2025	22,54,80,838	22,54,80,838	Unsecured Financial Creditor	--	--	No	73.69 %	--	--	--	--	--	--	--
02.	Shri Ram Stockmart Private Limited	16/12/2025	3,00,00,000	3,00,00,000	Unsecured Financial Creditor	--	--	No	9.80%	--	--	--	--	--	--	--
03.	Anandmangal Investment and Finance Private Limited	12/03/2026	5,05,00,000	5,05,00,000	Unsecured Financial Creditor	--	--	No	16.50%	--	--	--	--	--	--	--
Total			30,59,80,838	30,59,80,838	--	--	--	--	--	--	--	--	--	--	--	--

* The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the Unsecured financial creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.

